

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.519/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company	Sanjay Saha (Biswas Agro Ltd.) -Versus- Registrar of Companies, W B		
Under Section	<b>252 (3)</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

No one responds from either side.

Admit.

Issue notice on the Registrar of Companies, West Bengal (ROC).  
Petitioner is directed to serve a copy of the petition on the ROC and file affidavit of service within 7 days from today. ROC may file detail parawise reply within 30 days.

List on 05/12/2017.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(Vijai Pratap Singh)  
Member (J)